

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "E" NEW DELHI
(Through Video Conferencing)**

**BEFORE SHRI G.S. PANNU, VICE PRESIDENT
AND
SHRI AMIT SHUKLA, JUDICIAL MEMBER**

I.T.A. No.6450/DEL/2017

Om Welfare and Educational Trust, 2 nd Floor, City Hospital, Azad Nagar, Hisar, Haryana.	vs.	CIT(E), Chandigarh.
TAN/PAN: AAATO4595L (Appellant)		(Respondent)

Appellant by:	Shri Lalit Mohan, CA		
Respondent by:	Ms. Pramita M. Biswas, CIT-D.R.		
Date of hearing:	03	08	2021
Date of pronouncement:	03	08	2021

ORDER

PER AMIT SHUKLA, JM

Learned counsel for the assessee submits that he wants to withdraw the present appeal. Hence, the present appeal is hereby dismissed as withdrawn.

2. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 3rd August, 2021

Sd/-
[G.S. PANNU]
[VICE PRESIDENT]

DATED: 03/08/2021

PKK:

Sd/-
[AMIT SHUKLA]
JUDICIAL MEMBER